

**In the Court of Chief Judicial Magistrate**  
**Bangalore Rural District, Bangalore**  
**Cause list dated 12-07-2021**

<b>Morning Session</b>	<b>Afternoon Session</b>
<b>Evidence</b>	<b>NBW to accused</b>
1.CC.8779/2013	1.CC.2551/2016
2.CC.7248/2014	2.CC.4621/2016
3.CC.2860/2016	3.CC.7882/2018
4.CC.7762/2018	4.CC.2710/2019
5.CC.5516/2019	5.CC.4230/2019
6.CC.12204/2019	6.CC.4728/2019
7.CC.3434/2016	7.CC.10244/2019
<b>Arguments</b>	8.CC.12724/2019
8.CC.8353/2015	9.CC.13949/2019
9.Cmis.137/2018	10.CC.7849/2020
<b>Summons</b>	11.CC.8186/2020
10.CC.7080/2019	12.CC.8619/2020
11.CC.10970/2019	<b>Hearing</b>
12.CC.161/2020	13.Cmis.311/2021
13.CC.387/2020	14.Cmis.317/2021
14.CC.1197/2020	15.CC.1014/2020
15.CC.3940/2020	16.PCR.191/2021
16.CC.4100/2020	17.PCR.244/2021
17.CC.3926/2017	18.Cr.73/2020
18.CC.3653/2013	19.Cr.29/2021
19.CC.2486/2020	
20.CC.7903/2020	

Sd/-  
Chief Judicial Magistrate.

**Note: All the advocate are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.**